

APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 76 of 2011 & IA NO. 128 of 2011

Dated :24th August, 2011.

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Punjab State Transmission Corporation Ltd. ... Appellant(s)

Vs

Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Sneha Venkiataramani

Counsel for the Respondent(s): Mr. Sakesh Kumar for R-1
Mr. Karunakar Mahalik for R-2

ORDER

Heard learned Counsel for the parties.

Judgment reserved.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK /RKT